NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP/46/2017

NAME OF THE PETITIONER(S) : VBJ PRECIOUS JEWELLS PVT LTD

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 66

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1.

A-M-ILANGO COUNSEL FOR PETITIONER

ORDER

Counsel for the applicant present. The matter is posted for hearing. Put up on

19.06.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)

bc